## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3025 ANSWERED ON:22.03.2005 OPEN MANHOLES IN DELHI Jha Shri Raghunath

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police has registered a case of negligence against MCD officials on account of depression of a manhole cover during the last one year and thereafter;
- (b) if so, the action taken by the Government against the erring officials;
- (c) if not, the reasons therefor; and
- (d) the reasons for not maintaining manholes to ground levels?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a) to (c): Yes, Sir. Delhi Police had registered a case on 16th December, 2004 at Ambedkar Nagar Police Station and arrested one person in connection with death of two children due to fall in an open manhole. The Municipal Corporation of Delhi and the Government of National Capital Territory of Delhi had instituted an inquiry into the incident. Based on the inquiry report, the services of one Beldar found to be responsible for the lapse has been terminated.
- (d): At the time of construction of manholes, their covers are kept at the level of road surface. However, depression in the manholes occurs sometimes due to damaged covers, re-carpeting of road surface and defects in masonry work. Whenever complaints of such depression are received, the same are attended to expeditiously.